

File No. 01/37/218/108/AM-14/EPCG-II
Government of India
Ministry of Commerce and Industry
(Department of Commerce)
Directorate General of Foreign Trade

Maulana Azad Road,
New Delhi – 110011
Dated: 25.02.2014

Corrigendum to EPCG Committee Minutes dated 23.01.2014

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The EPCG authorization date of two EPCG Authorizations mentioned in Column No.3 in the Minutes of EPCG Committee Meeting dated 23.01.2014 pertaining to M/s Nissan Motor India Pvt. Ltd (Case No.36) are amended to be read as under:

EPCG authorization No. and date as per the minutes	Amended EPCG authorization No. and date
0430008297 dated 03.09.2010	0430008297 dated 09.03.2010
0430008342 dated 17.05.2010	0430008342 dated 17.03.2010

2. This has approval of Additional Director General of Foreign Trade and Chairman, EPCG Committee.

Sd/-
(Chitra Sharma)
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The words '**from their Manesar Unit to Kolar Unit**' mentioned against the Case No. 08 (M/s R.S. Paper) in the Minutes of EPCG Committee Meeting No. 09 dated 23.01.2014 stand deleted.

2. This has approval of Additional Director General of Foreign Trade and Chairman, EPCG Committee.

Sd/-
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